

R.O.C.NO. 41440-A/2021/C3



OFFICIAL MEMORANDUM

Sub: Courts & Judges – COVID-19 Pandemic – Functioning of Subordinate Courts in the State of Tamil Nadu and Union Territory of Puducherry – Further directions issued.

Ref: High Court's Official Memorandum in R.O.C.No.41440-A/2021/C3, dated 26.04.2021, 17.05.2021, 28.05.2021, 10.06.2021, 22.06.2021, 02.07.2021 and 15.07.2021.

In furtherance to the High Court's Official Memorandum dated 15.07.2021, as ordered, the following directions are issued:-

1. Bar Associations and the Association Libraries are permitted to be opened w.e.f. 15.11.2021 (Monday), and the presence and gathering of Learned Advocate-members in Association premises and Association Libraries shall be in strict observance of the COVID protocol norms.
2. The canteens inside the Court premises/complex are also permitted to be opened from 11.00 a.m. to 3.00 p.m. w.e.f. 15.11.2021 (Monday), on all working days with strict adherence to hygiene and COVID protocol norms.

3. The decisions regarding opening of Bar Associations, Bar Association Libraries and canteens are subject to normalcy in the weather conditions and the surge, if any, in the COVID cases.

HIGH COURT, MADRAS
DATED: 09.11.2021.

Sd./- P.DHANABAL
REGISTRAR GENERAL